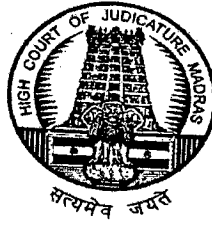


R.O.C.No.102350-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

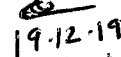
NOTIFICATION No. 275 / 2019

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of an Additional Mahila Court in the cadre of Judicial Magistrate in Tiruvarur District.

Thiru. S.Gopalakannan, Judicial Magistrate (Juvenile Justice Board), Tiruvarur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Tiruvarur, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:19.12.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL


19.12.19
(S.O)